

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:1063
ANSWERED ON:04.03.2013
PROTECTION OF ENVIRONMENT
Guddu Shri Premchandra;Patel Shri Deoraj Singh

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) the steps being taken by the Government for protection of environment; and

(b) the details of funds allocated to various States including Madhya Pradesh for protection of environment during the last three years and the current year?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

(a) & (b):In conformance with the vision, mission, objectives and functions for protection of environment of the Government of India being discharged through the Ministry of Environment & Forests, various schemes, programmes, projects and measures are continuously being implemented supported by necessary policy framework and legislative,administrative and regulatory measures, which include environmental standards, consent administration, authorization, environmental and forestry clearances, etc. The Ministry has also undertaken a number of reform measures and policy initiatives in order to improve upon the intermediate output and final outcomes through public private partnership, alternate delivery mechanism, social and gender empowerment process, greater decentralization and transparency. For discharging its functional responsibilities,the Ministry has created suitable institutional infrastructure at the national, regional, and State level in the form of six Regional Offices, National Biodiversity Authority, Central Zoo Authority, Wildlife Crime Control Bureau, National Tiger Conservation Authority, Animal Welfare Board of India, State Departments of Environment and Forest, Central Pollution Control Board, State Pollution Control Boards/ Pollution Control Committees, and various environmental research institutions/ organizations, etc. For instance, the Regional Offices of the Ministry are entrusted with the responsibility of monitoring and evaluating on-going projects/ schemes and follow up on implementation of conditions and safeguards laid down in each environmental clearance. The Ministry also provides funding to various States and Union Territories, including Madhya Pradesh, under various Central Sector and Centrally Sponsored Schemes. The details of the Plan funds released under various schemes for protection of the environment during the last three years and the current year are furnished in Annex.